

CORRIGENDUM TO THE PUBLIC ANNOUNCEMENT

PUBLIC ANNOUNCEMENT to the shareholders of

BIO WHITEGOLD INDUSTRIES LIMITED

(Incorporated as Bio Whitegold Farms Limited on 9th June 1994 and name changed on 18th May 2004 with Registered Office at 29, Mettu Srinivasa Street, Salem 636 001 and shifted on 1st August 2005 to 15-F, Sevaathal Nagar, Gugai, Salem 636 006, Tamil Nadu and ROC has granted permission by its letter dated 1st. May, 2006 for transfer of registered office to 4-B, Skylark Apartments, 6, Rutland Gate V Street, Chennai 600 006).

This corrigendum to the Public Announcement is being issued by **SOBHAGYA CAPITAL OPTIONS LIMITED** on behalf of Mr Ravindran Ramoji the acquirer, in addition to the original Public Announcement of 17th, March, 2006 pursuant to the Provisions of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto (Hereinafter to referred to as "Regulations")

The shareholders of BIO WHITEGOLD INDUSTRIES LIMITED are requested to note the following:

1. Schedule of Activity

No.	Activity	Original Schedule	Revised Schedule
1.	Public Announcement	Friday, 17 th March 2006	Friday, 17 th March 2006
2.	Specified Date	Thursday, 23 rd March 2006	Thursday, 23 rd March 2006
3.	Last Date for a competitive bid	Thursday, 6 th April 2006	Thursday, 6 th April 2006
4.	Date by which Letter of Offer will be dispatched to the shareholders	Thursday, 27 th April 2006	Monday, 8 th May, 2006
5.	Offer Opening date	Wednesday, 10 th May 2006	Friday, 12 th May 2006
6.	Last Date for revising offer price / number of shares	Friday, 19 th May 2006	Monday, 22 nd May 2006
7.	Last Date for withdrawal of acceptance by shareholders	Thursday, 25 th May 2006	Friday, 26 th May 2006
8.	Offer Closing Date	Monday, 29 th May 2006	Wednesday, 31 st May 2006
9.	Date by which the acceptance/rejection would be intimated and the corresponding payment for the acquired shares and/or the share certificates for the rejected shares will be dispatched	Monday, 12 th June 2006	Thursday, 15 th June 2006

2. The Offer Price given in the Public Announcement at Rs.1.75 per equity share has now been increased to Rs. 2/- per equity share. Consequently the Escrow Account balance has been raised from Rs.4,47,000/- to Rs.5,10,500/-

Other than the above information, all other terms and conditions contained in the public announcement of 17th March, 2006 remain unchanged. For and on behalf of the Acquirer

Issued by: Manager to the offer

Place: Hyderabad

Date: 04.05.2006



SOBHAGYA
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